

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 35389/2017

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 31961/2016 passed by the High Court Of Judicature At Allahabad)

YOGESH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(WITH I.R. and IA No.117126/2017-CONDONATION OF DELAY IN FILING and IA No.117128/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.117131/2017-EXEMPTION FROM FILING O.T.)

Date : 17-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Dr. Rajeev Sharma, AOR
 Mr. Pankaj Dubey, Adv.
 Mr. Dharmendra Sharma, Adv.
 Mr. Vipin Kumar Sharma, Adv.
 Mr. Raghuvir Sharma, Adv.
 Mr. Haji Salimuddin, Adv.
 Mr. Bhanwar Pal Singh Jadon, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.9230/2017.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASST. REGISTRAR